

DIRECTORATE GENERAL OF FOREIGN TRADE
Norms Committee-7

Meeting No. NC/7/MEET/Nov/202122/10 dated: 26.11.2021 dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 29.11.2021, under the Chairmanship of Shri HARDEEP SINGH, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri NandLal, Consultant, DPIIT
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Smt. Geeta Verma

The Committee approved the minutes of Norms Committee -VII Meeting No. 09/87 dated 06.10.2021 since uploaded on DGFT website.

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

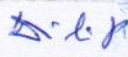
Manual Cases

Case No. A-159 NC/7/MEET/Nov/202122/1010/22 Dated: 26.11.2021	M/s. Visen Industries Ltd.	HQ. F. No. 01/87/50/336/AM15 RLA F. No. 03/95/40/622/AM15 AA No. 0310791636 dated 03.12.2014	Approved
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Subject: Fixation of input output norms in respect of Advance Authorization No. 0310791636 dated 03.12.201.

Decision: Based on the comments furnished by the Technical Expert (Consultant {SK}), the Committee decided to ratify the license as under:-

Export Item	Quantity	Import Item	Quantity
VINYL ACETATE & 2ETHYL HEXYL ACRYLATE COPOLYMER EMULSION SOLID CONTENT 58% + /- 1% (MODIFIED) PACKED IN 800 DRUMS	192000.000Kg	(1) VINYL ACETATE MONOMER	93043.200Kg
		(2) ETHYL HEXYL ACRYLATE	9542.400Kg
		(3) HYDROXY ETHYL CELLOSE	1286.400 Kg
		(4) ACRYLLAMIDE	537.600Kg
		(5) SURFACTANTS (Glycol Ether & Subfosuccinate base)	4089.600Kg
		(6) NORMAL BUTANOL	1344.000Kg
		(7) MALEIC ANHYDRIDE	864.000Kg
		(8) FOAMASTER-S (Silica & Mineral oil Blend)	115.200Kg


 दिलीप कुमार / DILIP KUMAR
 उप महा निदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार निदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

		(9) HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	As per packing policy

RA may take consequential action as per Policy / Procedures.

Case No. A-160 NC No. NC/7/MEET/Nov/202122/1010/22 Dated: 26.11.2021	M/s. Visen Industries Ltd.	HQ. F. No. 01/87/50/08/AM17 RLA F. No. 03/95/40/334/AM16 AA No. 0310803234 dated 11.03.2016	Approved
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Subject:- Amendment of export item for Advance Authorisation No.0310803234 dated 11.03.2016.

Decision: The committee considered the case as per agenda for amendment in export item and decided to amend the export item as under:-

Export Item as per AA	Decision of NC meeting No. 20/87 dated 02.01.2019	NC recommended
VAM VEOVA COPOLYMER EMULSION SOLID CONTENT 50%+/- 1% (PACKED IN 1200 HM HDPE DRUMS HAVING TARE WT. 8.50 KGS EACH.)	VAM VEOVA COPOLYMER EMULSION SOLID CONTENT 50%+/- 1% (PACKED IN 1200 HM HDPE DRUMS HAVING TARE WT. 8.50 KGS EACH.)	VAM VEOVA COPOLYMER EMULSION SOLID CONTENT 55%+/- 1% (PACKED IN 1200 HM HDPE DRUMS HAVING TARE WT. 8.50 KGS EACH.)

RA may take consequential action as per Policy / Procedures.

Case No. A-161 NC No. NC/7/MEET/Nov/202122/1010/22 Dated: 26.11.2021	M/s.Grindwell Norton Ltd,	HQ. F. No. 01/87/50/757/AM21 RLA F. No. 03/94/40/155/AM21 AA No. 0310836773 dated 22.06.2020	Approved
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0310836773 Dated 22.06.2020.

Decision: Based on the comments furnished by the Technical Expert (Consultant {SK}), the Committee decided to ratify the license as under:-

Export Item	Quantity	Import Item	Quantity
Thermoplastic Tubing - C-Flex OD - 1" ID - 0.750"(+/-0.012") Wall - 0.125"(+/- 0.009") (Export weight -48,000 Kg)	750000 feet	Thermo plastic C FLEX RESIN	50,400Kg

RA may take consequential action as per Policy / Procedures.

D. P. Kumar
 दिलीप कुमार / DILIP KUMAR
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 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
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 Udyog Bhawan, New Delhi

Case No. A-162 NC No. NC/7/MEET/Nov/202122/1010/22 Dated: 26.11.2021	M/s Loparex India Pvt. Ltd.	HQ. F. No. 01/87/50/558/AM20 RLA F. No. 03/95/40/1027/AM20 AA No. 0310834320 dated 20.01.2020	Approved
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0310834320 dated 20.01.2020.

Decision: Based on the comments furnished by the Technical Expert (Consultant {Nand Lal}), the Committee decided to ratify the license as under

Export Item	Quantity	Import Item	Quantity
TWO SIDE SILICONE COATED POLYPROPYLENE FILM (TWO Side RELEASE LINERS) (80 MICRON + /- 10%)(30000.000 KGS 414364.64 SQM)	30,000kg	Polypropylene Film (PPTR – 0080 Nowoliner) (80 Micron +/- 10% (31500.00 KGS & 435082.87 SQM)	1.04Kg/Kg content in Export
		Silicone Acrylate Polymer (RC902)	350Kg
		Silicone Acrylate Polymer (RC722)	440Kg
		Silicone Acrylate Polymer (RC800)	145Kg
		Catalyst (Photoinitiator A 18)	20Kg
		Acrylate Monomer (RC 351)	23Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-163 NC No. NC/7/MEET/Nov/202122/1010/22 Dated: 26.11.2021	M/s. Aluplast India Pvt. Ltd.	HQ. F. No. 01/87/50/913/AM19 RLA F. No. 34/24/40/250/AM17 AA No. 3410043209 dated 22.05.2017	Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No.3410043209 dated 22.05.2017

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Specification Material and catalogue of import item No. 12 to 16 and 18.

Case No. A-164 NC No. NC/7/MEET/Nov/202122/1010/22 Dated: 26.11.2021	M/s. Nanofil Technologies Pvt. Ltd.	HQ. F. No. 01/87/50/299/AM20 RLA F. No. 61/24/40/06/AM20 AA No. 6110001613 dated 19.08.2019	Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 6110001613 Dated 19.08.2019.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and **deferred** the case:-

1. Import items are in Nos as such weight of import item.

Signature
DILIP KUMAR
उद्योग नियंत्रण विभाग/उद्योग विभाग
विदेश व्यापार मंत्रालय/DGFT
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Udyog Bhawan, New Delhi

Case No. A-165 NC No. NC/7/MEET/Nov/202122/1010/22 Dated: 26.11.2021	M/s. Emerald Resilient Tyre Manufacturers (P) Ltd	HQ. F. No. 01/87/50/472/AM14/Pt. RLA F. No. 04/24/40/204/AM14 AA No. 0410153062 dated 16.12.2013	Rejected
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Sub: - Re-consider the decision of NC Meeting No.1/87 dated 04.04.2014 in respect of Advance Authorization No.0410153062 dated 16.12.2013.

Decision: The Committee considered the case as per agenda and decided to reject the case as no justification has been given.

Case No. A-166 NC No. NC/7/MEET/Nov/202122/1010/22 Dated: 26.11.2021	M/s. G.B. Rubber Products, Pune	HQ. F. No. 01/87/50/472/AM14/Pt. RLA F. No. 31/83/40/273/AM15 AA No. 3110065508 dated 25.06.2015	Deferred
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Subject:- Re-consider the decision of NC Meeting No.01/22 dated 19.05.2021 in respect of Advance Authorization No.3110065508 dated 25.06.2015 - M/s. G B Rubber Products, Pune.

Decision: The Committee considered the case as per agenda and decided refer the case to Technical Consultant-III for examination and deferred the case.

Case No. A-167 NC No.10/22 Dated: 29.11.2021	M/s. Asawa Insulation Pvt. Ltd.	HQ. F. No. 01/87/50/86/AM19. RLA F. No. 03/94/40/984/AM18 AA No. 0310819472 dated 28.02.2018	Approved
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0310819472 Dated 28.02.2018.

Decision: Based on the comments furnished by the Technical Expert (Consultant)-I, the Committee decided to ratify the license as under:-

Export Item	Quantity	Import Item	Quantity
SMART PIR PANEL AXAX20 (Containing ALU FOIL minimum 0.326 kg/Sq meter)	400000 Sq. meter	ALUMINIUM FOIL 60 MICRON THICKNESS BOTH SIDES (+- 10% TOLERANCE)	133008 kg
SMART PIR PANEL AXAX30 (Containing ALU FOIL minimum 0.326 kg/Sq meter)	6000 Sq. meter	ALUMINIUM FOIL 60 MICRON THICKNESS BOTH SIDES (+- 10% TOLERANCE)	1995.12Kg

RA may take consequential action as per Policy / Procedures.

Dilip Kumar
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